

**GOVERNMENT OF INDIA  
PANCHAYATI RAJ  
LOK SABHA**

UNSTARRED QUESTION NO:2871

ANSWERED ON:06.08.2015

Educational Qualification of Public Representatives

Meghwal Shri Arjun Ram ;Rao Shri Konakalla Narayana

**Will the Minister of PANCHAYATI RAJ be pleased to state:**

- (a) whether various States are prescribing/have prescribed educational qualifications for the public representations of Panchayati Raj Institutions;
- (b) if so, the details thereof;
- (c) whether the Union Government proposes to pass any model legislation to bring about uniformity in the entire country in this regard; and
- (d) if so, the details thereof

**Answer**

MINISTER OF STATE FOR PANCHAYATI RAJ  
(SHRI NIHAL CHAND)

(a) & (b): As per available information, the State Government of Rajasthan has prescribed educational qualifications for elections to the offices of Zilla Parishad, Panchayat Samiti and Gram Panchayat as indicated below:

- (i) Secondary School Examination for members of Zilla Parishad and Panchayat Samiti.
- (ii) Class V for Sarpanch for Scheduled Area and Class VIII for Sarpanch other than Scheduled Area.
- (c) No, Sir.
- (d) Does not arise.

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